

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:841
ANSWERED ON:04.08.2011
RELEASE OF WATER FROM RAVI-BEAS
Meghwal Shri Bharat Ram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the States of Punjab and Haryana are releasing less water from the Ravi and Beas rivers to Rajasthan;
- (b) if so, the reasons therefor;
- (c) whether the Central Government proposes to instruct Bhakra Beas Management Board (BBMB) to ensure release of water to Rajasthan as per the share determined in the meeting of its technical committee and install an automatic gauge recorder;
- (d) if so, the details thereof;
- (e) the quantum of water being utilised by Haryana from Ravi and Beas rivers at the time of passing of Abolition of Punjab Agreement Act, 2004 alongwith the quantum of water utilised by Haryana, year-wise, from Ravi and Beas rivers after the Abolition of Punjab Agreement Act, 2004 was passed; and
- (f) the steps being taken by the Union Government to ensure that Rajasthan gets its due share of water?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) As informed by Haryana, the State is not concerned with the release of Ravi Beas water and the water account prepared by Bhakra Beas Management Board (BBMB) shows that Rajasthan has been utilizing more than its allocation of Ravi Beas water at Harike. As informed by BBMB, whenever short supplies are made by Punjab to Rajasthan, it requests Punjab to deliver correct agreed supplies to Rajasthan and this year, there was no difficulty in meeting with the full requirements of the States, rather higher releases have been made in June and July.

(c) & (d) Bhakra Beas Management Board in which the States of Punjab, Haryana and Rajasthan are represented, is the appropriate body to take decision on the issue. The Board has informed that automatic stage recorders have already been installed at contact points delivering Sutlej water and a proposal for installing the same at contact points delivering Ravi-Beas waters to Rajasthan is under finalization by the Board.

(e) As informed by BBMB, the year-wise quantum of utilization of Ravi-Beas waters in Million Acre Feet (MAF) by Haryana is as follows:

2000-01 1.367 2001-02 1.751 2002-03 1.387

2003-04 1.597 2004-05 1.590 2005-06 2.041

2006-07 1.797 2007-08 1.813 2008-09 1.900

2009-10 0.934 2010-11 1.644

BBMB has further informed that the figures w.e.f. 21.09.2009 are based on Water Account which is yet to be reconciled.

(f) BBMB is already requesting Punjab to deliver correct agreed supplies and has taken action for installation of automatic stage recorders as stated in reply to parts (c) and (d).